

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:63

ANSWERED ON:01.08.2011

CONSTRUCTION OF NHS

Adityanath Shri Yogi;Das Shri Ram Sundar;Gawali Patil Smt. Bhavana Pundlikrao ;Kumar Shri Vishwa Mohan;Pandey Saroj;Premajibhai Dr. Solanki Kiritbhai;Rane Dr. Nilesh Narayan;Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Bhola

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of National Highways (NHs) being constructed / developed / improved and pending for construction in the country, State-wise and Union Territory-wise including Chhattisgarh, Maharashtra, Gujarat and Odisha;
- (b) whether construction / development of some NHs have been stopped or are getting delayed;
- (c) if so, the details thereof, State-wise and UT-wise including Gujarat alongwith the reasons therefor and the steps taken / proposed to be taken by the Government in this regard;
- (d) whether there exists any policy for maintenance / development of NHs; and
- (e) if so, the details of funds released by the Government for development / construction / maintenance of NHs and various stretches during the last three years, State-wise and Union Territory-wise including Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The State / Union Territory-wise number of on-going NH projects in the country for development of NHs, including those in the State of Chhattisgarh, Maharashtra, Gujarat and Odisha are at Annexure-I.
- (b) Yes, Madam.
- (c) The State-wise and UT-wise details of number of delayed on-going NH projects in the country including those in the State of Gujarat for development of NHs are at Annexure-II. The delays have occurred due to various reasons such as delay in land acquisition, shifting of utilities, obtaining environment, forest clearances and railway approvals, poor performance of contractors and law & order problems in some States. The steps taken / proposed to be taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by NHAH headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as the field units for expeditious completion.
- (d) The development and maintenance of National Highways (NHs) is a continuous process and the works on NHs are accordingly taken up from time to time based on the traffic density, inter-se priority and availability of funds. Further, all NHs are kept in traffic-worthy condition within the available resources.
- (e) The State / Union Territory-wise details of funds allocated and spent for development & maintenance of NHs including those in the State of Maharashtra during the last three years are at Annexure-III & IV respectively. Funds for the development/ maintenance of NHs are not released stretch-wise.